

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5293
ANSWERED ON:13.12.2010
WATER CHANNELS UNDER MGNREGS
Badal Harsimrat Kaur

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any request for improving Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) because of difficulties faced by the States in undertaking permissible works under MGNREGS;
- (b) if so, the details thereof;
- (c) whether the Government is aware that small water channels (khals) in Punjab State on small farmlands belonging to small and marginal and SC/ST farmers practically cannot be implemented;
- (d) if so, the details thereof;
- (e) whether the Government improvises mechanism so that water channels on the farms of small and marginal and SC/ST farmers can also be constructed; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Requests have been received from some States for inclusion of new works in the permissible activities under Mahatma Gandhi NREGA. The works proposed to be included relate to construction of individual sanitary latrines; housing for poor; construction of school buildings; ANM centers; Anganwadi buildings; pucca drains and pucca internal roads in SC/ST localities; clearing of debris and cleaning of village drains; land development of SCs/STs for vegetable cultivation and sericulture programmes; construction of biogas plant (excavation of biogas pit); raising of perennial fodder to village live stock; works on individual lands for soil fertility enhancement; facilities for development of live stock etc.

(c)to(f): Works relating to provision of irrigation facility (which may include small water channels), horticulture plantation and land development on the land owned by households belonging to SC/ST/BPL/IAY & land reforms beneficiaries/small and marginal farmers are permissible activities under Mahatma Gandhi NREGA.